

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1136 of 2019 IN
DFR No. 2148 of 2019**

Dated : 23rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:-

Uttarakhand Power Corporation Ltd. ...Appellant(s)

Vs.

Uttar Bharat Hydro Power Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Yakeshanand
Ms. Sonam Anand
Mr. Akshay Thakur

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for UERC

ORDER

Issue notice in all connected IAs as well as main appeal. Dasti, in addition, is permitted.

List the matter on **03.09.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**